

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 29.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. CC 891/2017 2. CC 1083/2017 3. CC 662/2018 4. CC 735/2018 5. CC 608/2019</p> <p style="text-align: center;">HEARING</p> <p>6. Cr 68/2020(ANGPS) 7. Cr 71/2020(ANGPS) 8. Cr 93/2020(NGPS) 9. Cr 101/2020 (TS halli PS) 10.Crl.Misc 138/2020 11.Crl.Misc 184/2020 12.Crl.Misc 194/2020 13.Crl.Misc 195/2020 14.Crl.Misc 216/2020 15.CC 1027/2020</p>	<p style="text-align: center;">HEARING</p> <p>16.CC 1257/2011 17.CC 223/2014 18.CC 189/2016 19.CC 587/2017 20.CC 1231/2017</p>

Hosakote

Dated: - 28.10.2020

G.M. 28/10/20
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.